

**GOVERNMENT OF INDIA  
MINISTRY OF CULTURE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3060  
ANSWERED ON 27.03.2025**

**FINANCIAL ASSISTANCE UNDER CFPGS**

**3060. SHRI KUNWAR RATANJEET PRATAP NARAYAN SINGH:**

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Cultural Function and Production Grant Scheme (CFPGS) provides financial assistance to 'not-for-profit' organizations, NGOs, societies, trusts, and universities for supporting cultural activities;
- (b) if so, the details of the activities covered under the scheme, including seminars, festivals, exhibitions and research projects on Indian culture;
- (c) the steps taken to ensure transparency in the disbursement of financial assistance under CFPGS; and
- (d) whether Government plans to expand the scope or coverage of the scheme to promote diverse cultural expressions and if so, the details thereof particularly in Kushinagar?

**ANSWER**

**MINISTER OF CULTURE AND TOURISM  
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a)&(b) Yes sir. The scheme of Cultural Function and Production Grant (CFPG) covers all 'not-for-profit' organizations, NGOs, Societies, Trusts and Universities for supporting the Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. and small research projects on different aspects of Indian Culture for supporting cultural activities.

(c) Under the scheme, applications are invited yearly for fresh production, festival from cultural organizations for placing the same before the duly constituted Expert Committee. The Expert Committee evaluates these applications and recommends financial assistance based on their cultural profile, quality of proposal and submission of other requisite mandatory documents by these organizations as laid down in the guidelines of these schemes. Thereafter, recommendation given by the Expert Committee is approved by the Competent Authority in the Ministry.

The financial assistance to the approved beneficiaries is released in two installments i.e. 1st Installment (75%) provided in advance for staging the production/festival/seminar etc. as recommended by the Expert Committee and 2nd Installment (remaining 25%) is provided on submission of requisite mandatory documents viz. utilization certificate of the 1st received installment, photographs of the staged, press clipping etc.

(d) No such proposal is under consideration of the Government.